

ORISSA HIGH COURT**FILING REPORT AS ON :06/04/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002663/2020	SK. NUR SAHADAT@FAKIRA VS STATE OF ODISHA	ASHIS KUMAR MISRA VS	//0 () //
2	WP(C)/0011123/2020	M/S KALINGA AUTO DEAL VS BRANCH MANAGER, UCO BANK	RANJAN KUMAR ROUT VS	// () //
3	WP(C)/0011124/2020	KARUNAKAR SWAIN VS STATE OF ODISHA	M.PRATAP @ P.K.MOHAPATRA VS	// () //
4	WP(C)/0011127/2020	SATYABRATA MOHANTY VS STATE OF ODISHA	M/S.SISIRA DAS, S.K.DAS VS	// () //
5	ABLAPL/0004289/2020	MADHUSUDAN PANDA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /111 /2020 () //
6	ABLAPL/0004290/2020	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /111 /2020 () //
7	ABLAPL/0004291/2020	PRADEEPA SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALIMI /31 /2020 () //
8	ABLAPL/0004292/2020	CHANDU @ PARAMESWAR NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALIMI /38 /2018 () //
9	ABLAPL/0004293/2020	ALOKA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /46 /2020 () //
10	ABLAPL/0004294/2020	SUSHANTA NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NAKTIDEUL /22 /2019 () //

ORISSA HIGH COURT

MISC CASES FILED on :06/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	268/2020 BLAPL/1042/2020	DEEPAK GUPTA-MP	H.K.MUND
2	269/2020 BLAPL/2663/2020	SK. NUR SAHADAT@FAKIRA-MP	ASHIS KUMAR MISRA
3	5028/2020 WP(C)/11123/2020	M/S KALINGA AUTO DEAL-MP	RANJAN KUMAR ROUT
4	5029/2020 WP(C)/11124/2020	KARUNAKAR SWAIN-MP	M.PRATAP @ P.K.MOHAPATRA
5	5032/2020 WP(C)/10178/2020	SOBHAGINI DORA-MP	DIGAMBAR MISHRA
6	5030/2020 WP(C)/11125/2020	AJAY KUMAR MAJHI-MP	MANOJ KUMAR KHUNTIA
7	5031/2020 WP(C)/11126/2020	DURYODHAN SAMAL-MP	MANOJ KUMAR KHUNTIA